

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7479 – JK (LD) of 2025

DATED:- 25 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-25- 06 - 2025

No:- LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


25-06-25

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.7479 - JK (LD) of 2025 dated 25.06.2025.

S. No.	Case No.	Year	Case Type	OIC	Designation Contact No.
01	(Newly case) WP(C) No..... of 2025 titled "Sheikh Saleem and Others Vs UT of J&K & Ors".	2025	SWP	Ms. Akanksha Kalsotra	Programme and Coordination Executive Contact No. 9419860824 diva.aks09@jk.gov.in
02	(Newly case) OA No.... of 2025 titled Mohd Ashraf Rather Vs UT of J&K & Ors	2025	OA	Mr. Sunil Kumar	Deputy Director Central Contact No. 9797582909 Sunilkumar.kas@jk.gov.in
03	Contempt petition CCP(S) no 359/2022 The Golden You, English Newspaper through its owner Sh. Surinder Kumar Vs Rahul Panday	2022	Contempt	Ms. Akanksha Kalsotra	Programme and Coordination Executive Contact No. 9419860824 diva.aks09@jk.gov.in
04	Contempt CCP(S) No. 506/2023 in WP(C)No.1510/2023 Lake City Times Vs Mrs. Prerna Puri & Ors.(High Court Srinagar)	2023	Contempt	Mr. Ahsan-ul-Haq Chishti	Deputy Director PR Kashmir 9906578459 ahsanulkas.2023@jk.gov.in
05	RP No. 123/2022 The Golden Yug & Anr V/s Union Territory of Jammu & Kashmir (Review Petition)(High Court Ja	2022	Civil	Ms. Ashu Kumari	Deputy Director Jammu Contact No. 8376060681 ashu.thappa43@jk.gov.in
06	WP© No. 591 /2021 News Unlimited V/s UT of J&K and Others	2021	Civil	Ms. Akanksha Kalsotra	Programme and Coordination Executive 9419860824
07	WP(C) No. 4526/2019 Munish Gupta V/s UT of J&K & Ors	2019	Civil	Ms. Ashu Kumari	Deputy Director Jammu Contact No. 8376060681 ashu.thappa43@jk.gov.in
08	O.A No. 156/2025 Yasir Hussain Vs UT of J&K	2025	OA	Mr. Ravi Kumar	DIO, Doda Dic.doda@gmail.com 8491881399
09	WPC No.52/2025 Charandeep singh Vs UT of J&K & Othrs	2025	WPC	Mr. Sunil Kumar	Deputy Director Central Contact No. 9797582909 Sunilkumar.kas@jk.gov.in

Deysingh